

**Central Administrative Tribunal
Principal Bench
New Delhi**

**RA No.178/2019
in
TA No.12/2015**

This the 5th day of November, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

All India Association of Postal Supervisors
(General Line) ... Applicants

Versus

Union of India & others ... Respondents

O R D E R (in circulation)

Justice L. Narasimha Reddy, Chairman :

The TA was with reference to a writ petition filed way back in 1997. It was filed by an Association, challenging a circular issued in the year 1996. We took note of the fact that persons who were members of the applicant Association, entered service long before that, and at this length of time their rights cannot be adjudicated.

2. We do not find any merit in the RA. The same is accordingly rejected, in circulation.

**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

/as/